USE OF INDIAN MUSICAL INSTRUMENTS IN PLAYING THE NATIONAL ANTHEM

- \*460. Shri RAGHAVENDRARAO: Will the Minister for Home Affairs be pleased to state:
- (a) whether Government propose to introduce the Indian musical instruments in playing the National Anthem; and
- (b) whether Government consider the need for Indian instrumental music on various ceremonial occasions other than the Military ones?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). An instrumental rendering of the National Anthem with Indian instruments is under preparation but it has not vet been finalised. The question whether such instrumental music will be played on any ceremonial occasion and, if so, on what occasions has not been settled.

SHRI RAGHAVENDRARAO: May I know, Sir, how much time it will take?

SHRI B. N. DATAR: It will take a month or so.

Shri H. C DASAPPA: May I know, Sir, whether the musical instruments that will be selected will be of the different parts of India, north and south?

Shri B. N. DATAR: The whole question will be considered.

## राष्ट्रीय बचत आन्दोलन

\*४६९. श्री कृष्णकान्त ज्यास : क्या वित्त मंत्री यह बताने की कृपा करोंगे कि :

(क) छोटी बचतों को एकत्रित फरने के बार में जो लच्चराशि निधीरित की गई थी क्या उससे भी अधिक राशि किसी राज्य ने एकत्रित कर ली हैं;

- (ख) क्या इस प्रकार एक त्रित किए गए धन में से इस वर्ष किसी राज्य को स्थानीय विकास के लिए कुछ धन दिया गया है; और
- (ग) ज्या किसी राज्य ने केन्द्रीय सरकार से यह प्रार्थना की हैं कि राष्ट्रीय बचत में से कुछ धन उसको विकास म्लक प्रयोजनों के लिए दिया जाय ?

## †[NATIONAL SAVINGS CAMPAIGN

- \*461. SHRI KRISHNAKANT VYAS: Will the Minister for Finance be pleased to state:
- (a) whether any State has exceeded the fixed taget for Small Savings Co'lections;
- (b) whether out of the fund so collected any money has been allotted to any State for local developments during this year; and
- (c) whether any State has requested the Central Government to allot some money out of the National Savings for development purposes?]

राजस्य तथा प्रतिरक्ता क्यय मंत्री (श्री ए० सी० गुह): (क) से (ग). छोटी बचत संगृहों के सम्बन्ध में यह व्यवस्था हैं कि जिस राज्य में निधीरित रकमः से अधिक जितना भी धन संगृह होता हैं, वह और साथ ही लक्ष्य के ८० से ५०० प्रतिशत के बीच के संगृह का आधा भाग अगले वर्ष में केन्द्र की ओर से उसी राज्य की स्वीकृत विकास योजनाओं के लिए क्ष्ण के रूप में दें दिया उपना हैं।

प्रत्येक राज्य के १६४४-४४ के संगृह के सुनिश्चित आंकर्ड अभी प्राप्त नहीं हुए, किन्तु प्रारम्भिक आंकर्ड़ों सं पता चलता हैं कि आन्धू के सिवाय सभी राज्य उक्त वर्ष के छोटी बचत संगृहों से कृण पाने के अधिकारी हैंं। पिछले वर्ष के संगृहों के सुनिश्चित आंकर्ड़ मिलने के बाद ही चाल् वर्ष में कृण दिये जायंगे।

†English translation.